NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Avavindan

Course of Potinion

Const of Petition for fox that & Assured

Coursel for RL13, 4,

2. PAWAN JITABAKIT FOR COUTITAM

Couns for R1,5+6

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, matter is adjourned. Put up on 07.02.2018 at 10.30 A.M.

> - sel (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)